

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 12/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


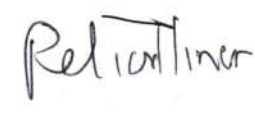
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Mercury Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr Kunal Dwarkadas	Advocate	
2.	Mr Amit-Kalari 1/b Little 26. for respondent 2 & 3	Advocate	} 
1.	Adv. Khan Javer Akhtar & Adv. Ramde		
			} 

Order

CP No. 12/397-398NCLT/MB/MAH/2015

List this matter for final hearing along with other connected matters on
25.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)